

Table under section 58 of the Delhi Development Act, 1957 a copy of each of the following Rules:

- (1) The Delhi Development Authority (Election of Representatives of Delhi Municipal Corporation) Rules, 1958, published in Notification No. G.S.R. 891 dated the 17th May, 1958. [Placed in Library, See No. LT-867/58].
- (2) The Delhi Development Authority Rules, 1958, published in Notification No. G.S.R. 479, dated the 14th June, 1958. [Placed in Library, See No. LT-868/58].

**RESULTS OF INVESTIGATIONS FOR LIGNITE IN QUILON AND TRIVANDRUM DISTRICTS**

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table a copy of the statement regarding results of investigations carried out by the Geological Survey of India for Lignite in Quilon and Trivandrum districts in Kerala State. [Placed in Library, See No. LT-1009/58].

**NOTIFICATIONS ISSUED UNDER THE ALL INDIA SERVICES ACT**

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to re-lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:

- (1) G.S.R. No. 790 dated the 13th September, 1958 making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (2) G.S.R. No. 791 dated the 13th September, 1958 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954. [Placed in Library, See No. LT-937/58].

**NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT**

Shri Datar: I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:

- (1) G.S.R. No. 950 dated the 18th October, 1958 making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (2) G.S.R. No. 974 dated the 25th October, 1958 making certain amendments to the Indian Civil Service Provident Fund Rules, 1942.
- (3) G.S.R. No. 975 dated the 25th October, 1958 making certain amendments to the Indian Civil Service (Non-European Members) Provident Fund Rules, 1943.
- (4) G.S.R. No. 976 dated the 25th October, 1958 making certain amendments to the Secretary of State's Services (General Provident Fund) Rules, 1943.
- (5) G.S.R. No. 982 dated the 25th October, 1958 making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library, See No. LT-1010/58].

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**TWENTY-NINTH REPORT**

Sardar Hukam Singh (Bhatinda): I beg to present the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**DISAPPEARANCE OF FILES FROM THE MINISTRY OF FINANCE**

Shri Assar (Ratnagiri): Under Rule 197, I beg to call the attention of the